## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH, KOLKATA



O.A./350/01291/2014

Dated: 24.02.2020



Coram

Hon'ble Ms. Bidisha Banerjee, Judicial Member Hon'ble Dr. N. Chatterjee, Administrative Member

VIVEKANANDA

...... Applicant.

Versus

EASTERN RAILWAY

......... Respondents.

For the applicant

None

For the respondents

None

## ORDER (Oral)

## Per: Bidisha Banerjee, Judicial Member

None appeared on behalf of the applicant despite repeated calls.

- 2. Therefore, it seems that the applicant has lost interest to pursue the matter further.
- 3. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Dr. N. Chatterjee)
Administrative Member

(Bidisha Banerjee)
Judicial Member